GOVERNMENT OF INDIA
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

LOK SABHA
UNSTARRED QUESTION NO. 2
TO BE ANSWERED ON: 20.07.2023

CHALLENGES FACED BY MSMEs

2. DR. PRITAM GOPINATHRAO MUNDE:
   SHRI RAHUL RAMESH SHEWALE:
   SHRI CHANDRA SEKHAR SAHU:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

(a) whether the MSMEs are facing challenges such as formal credit, employment generation, direct selling to the Government, quality manufacturing, micro-credit access, lack of awareness and more;
(b) if so, the details thereof and the reaction of the Union Government thereto;
(c) the steps taken by the Union Government to address the concerns of the MSMEs, particularly in Odisha; and
(d) the steps proposed by the Union Government to meet the challenges of MSMEs to achieve the goal of five trillion economy of the country by 2026?

ANSWER

MINISTER OF STATE FOR MICRO, SMALL AND MEDIUM ENTERPRISES
(SHRI BHANU PRATAP SINGH VERMA)

(a) to (c): In order to help the MSMEs to overcome the challenges such as formal credit, employment generation, direct selling to the Government, quality manufacturing, micro-credit access, lack of awareness faced by them, Government of India has taken several measures across the country, including in the State of Odisha which inter alia include Prime Minister’s Employment Generation Programme (PMEGP), Micro and Small Enterprises-Cluster Development Programme (MSE-CDP), Credit Guarantee Scheme for Micro and Small Enterprises (CGTMSE), Raising and Accelerating MSME Performance (RAMP) scheme, Self Reliant India (SRI) Fund Scheme, Procurement and Marketing Support Scheme, etc.

(d): The Government of India has taken number of steps to meet the challenges of MSMEs to achieve the goal of five trillion economy of the country. Some of these steps include Launched the Champions 2.0 on 27.06.2023 for MSMEs, Self Reliant India (SRI) Fund for MSMEs, MSME Champion Scheme for providing assistance and subsidy to MSME, Budget 2023-24 announced the infusion of Rs. 9,000 crore in the corpus of Credit Guarantee Fund Trust for Micro & Small Enterprises to enable an additional credit of Rs. 2.00 lakh crore with reduced cost of credit, Central Sector Scheme “Raising and Accelerating MSME Performance (RAMP)” aims at strengthening Institutions and governance of MSME programme at the Centre and States, and increasing MSME sector’s access to credit and market, and increasing firm capabilities through technology upgradation, greening initiatives, reducing incidence of delayed payments, Amendment in Section 43B of the Income Tax Act, 1961 (“the Act”) vide Finance Act 2023, etc.

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